MANIPUR GAZETTE

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No. 181 **Imphal, Monday, August 31, 2026** **(Bhadra 9, 1948)**

GOVERNMENT OF MANIPUR
DEPARTMENT OF PERSONNEL AND ADMINISTRATIVE REFORMS
(PERSONNEL DIVISION)

NOTIFICATION

Imphal, The 28th August, 2026

No.RRDP-2/1/2026-DP-DP: In supersession of all previous rules issued in this regard and in exercise of the powers conferred by the Proviso to Article 309 of the Constitution of India, the Governor of Manipur, hereby makes the following rules regulating the method of recruitment to the post of **District Art Culture Officer (DACO)** of Art & Culture Department, Manipur, as shown in the M.P.S.C. Form-8, namely:-

1. Short title:- These rules may be called Department of Art & Culture, Manipur, District Art Culture Officer (DACO) Recruitment Rules, 2026.

2. Application:- These rules shall apply to the post specified in column 1 of the M.P.S.C. Form-8 hereto annexed.

3. Classification, Scale of pay, method of recruitment etc:- Classification of the said post, scale of pay, method of recruitment and other matters connected therewith shall be as specified in the columns 3 to 13 of the said MPSC Form-8.

4. Disqualifications: -

(a) No person, who has more than one wife living or who having a spouse living, marries in any case in which such marriage is void by reason of its taking place during the life time of such spouse shall be eligible for appointment to the aforesaid post, and

(b) No woman, whose marriage is void by reason of the husband having a wife living at the time of such marriage or who has married a person who has a wife living at the time of such marriage, shall be eligible for appointment to the said post.

Provided that the Governor of Manipur may, if satisfied that there are special grounds for so ordering, exempt any person from the operation of this rule.

5. "Power to relax - Where the Governor is of opinion that it is necessary or expedient so to do, he may order, for reasons to be recorded in writing, for relaxation of any of the provisions of these rules with respect to any class or category of persons or posts."

6. These rules shall come into force with effect from the date of publication in the Manipur Gazette.

By orders & in the name of the Governor,

M. RABICHANDRA SINGH,
Under Secretary (DP),
Government of Manipur.

MPSC FORM-8

No. RRDP-2/1/2026-DP-DP
Imphal, the 28th August, 2026

1.	Designation of Post(s)	District Art & Culture Officer (DACO)
2.	No. of Post(s)	9 (nine)
3.	Classification	Class-I/ Group-A
4.	Scale of pay	Level-12 (ROP - 2019) (Pre-revised Rs.9,300 -34,800/- + GP 5,400/-)
5.	Whether selection post or non-selection post	Selection
6.	Age for direct recruits	38 (thirty-eight) years & below (upper age limit is relaxable for Govt. servants appointed under the Govt. of Manipur to the extent of the period of continuous services put in the post/service and by 5 years for SC/ST candidates and by 3 years for OBC candidates. Further, Govt. servant who belongs to SC/ST will get the facility admissible to a Govt. servant in addition to the relaxation admissible to SC/ST candidates)
7.	Educational and other qualifications required for direct recruits	ESSENTIAL: 1) Master's Degree in Theatre/Dance/Music/Fine Arts/Literature 2) 3(three) years' experience in organizing Cultural Show with having experience of formulating and implementing schemes related with culture. DESIRABLE: a) Knowledge of Data Compilation/Tally work/DTP work b) Spoken knowledge of Hindi, English & Manipuri
8.	Whether age and educational qualifications required for direct recruits will apply in case of promotees.	N.A
9.	Period of probation, if any	2 (two) years
10.	Method of recruitment whether by direct recruitment or by promotion or by deputation/ transfer and percentage of the total sanctioned post to be filled by various methods.	50% by promotion and 50% by direct recruitment

11.	In case of recruitment by promotion/deputation/transfer, grades from which promotion/deputation/transfer to be made.	PROMOTION: a) Assistant DACO (Level - 9) with 10(ten) years regular service in the grade. b) Assistant Director (Level - 9) with 10(ten) years regular service in the grade. OR c) Scientific Officer (Level 8) with 12(Twelve) years regular service in the grade.
12.	If a DPC exists, what is its compositions	Class-I, DPC
13.	Circumstances in which MPSC is to be consulted in making recruitment	As required under MPSC (Exemption from Consultation) Regulations, 1972

M. RABICHANDRA SINGH,
Under Secretary (DP),
Government of Manipur.

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Digitally signed by
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